

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF STAKEHOLDERS OF BROMEX PRIVATE LIMITED

1. Name of the Corporate Debtor	BROMEX PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	April 26, 2005
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U51102TN2005PTC056087
5. Address of the Registered Office of the Corporate Debtor	AJ-131, Flat T1, Kalpataru Apartments 1st Street, 9th Main Road, Anna Nagar Chennai Chennai TN 600040 IN
6. Liquidation commencement date of Corporate Person	16 th September, 2023
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai-600024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IBBI/IPA-002/IP- N00265/2017-18/10778
8. Last date of submission of claims	16 th October, 2023

Notice is hereby given that Bromex Private Limited has commenced Voluntary Liquidation on 16th September, 2023

The Stakeholders of Bromex Private Limited are hereby called upon to submit their proof of claims on or before 16th October, 2023 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Date: 16th September, 2023
Place: Chennai

SHANMUGAKANI SARASKUMAR
Regn. No. IBBI/IPA-002/IP-N00265/2017-18/10778